

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

25


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

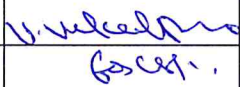
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 16/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 16/2008
NAME OF THE COMPANY	X Calibre Knives Pvt Ltd
NAME OF THE PETITIONER(S)	B Venkateswara Rao & Others
NAME OF THE RESPONDENT(S)	X Calibra Knives Pvt Ltd & (09) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V. SIVA PRASAD	ADVOCATE	9948352066	


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkat Rao (Rs) (C. Sindhu Kheri Rs)	Advocate	9948043424	

Heard Mr.K.V.Sivaprasad, learned counsel for the petitioner and Mr.V.Venkatrao, learned counsel for the respondent.

Both the counsels requested time. Post the case on 03.11.2017.

Sd/-
Member (Technical)


Member (Judicial)